

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 75 of 2011

Dated: 30th August, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Union of India through Southern Railway **... Appellant(s)**

Versus

Tamil Nadu Electricity Regulatory Comm. & Anr. **....Respondent(s)**

Counsel for the Appellant(s): **Mr. V.S. R. Krishna, Sr. Adv. with**
Mr. Abhishek Yadav

Counsel for the Respondent(s): **Mr. G. Umapathy for R.1**
Mr. S. Vallinayagam for R.2

ORDER

The learned counsel for Respondent No.1 seeks some time to file reply.

Post the matter on **28.09.2011**. In the meantime, the learned counsel for Respondent No.1 is directed to file the reply after serving copy on the other side.

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/KS